

**BEFORE THE NATIONAL GREENS TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No. 107 of 2023(SZ)

IN THE MATTER OF

Tribunal on its own motion Suo Moto
Based on the news item published in
The New Indian Express, dt. 09.08.2023,
Under the caption "Huge Pollution Risk
In 8 Km around NLC" and in The Times of
India, Chennai Edition dt. 09.08.2023
Under the caption "Water near NLC full
Of Mercury".

...Suo Moto

Vs

The Managing Director,
NLC India Limited,
Chennai and Ors.

...Respondents

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Dated at Chennai this the 13th day of October 2023



Counsel for Respondent - 10

1

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Vs

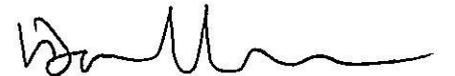
The Managing Director,
NLC India Limited,
Chennai and Ors.

...Respondents

REPORT FILED BY THE 10th RESPONDENT

I, V. Dakshinamoorthy, S/o. Thiru. N. Varadhan, Hindu, aged about 56 years, having Office at No.31, Kamarajar Salai, Chepauk, Chennai-600 005, do hereby solemnly affirm and sincerely state as follows:

I am the Managing Director, Tamil Nadu Water Supply and Drainage Board, the 10th respondent herein and I am well conversant with the facts and circumstances of the case from the records available and as such a filing this report on behalf of myself and also on behalf of the Principal Secretary to Government, Municipal Administration and Water Supply Department, the 9th respondent herein.



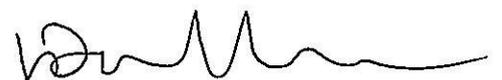
Managing Director
Tamil Nadu Water Supply and Drainage Board
Chennai - 600 005.

Providing Combined Water Supply Scheme to Tittakudi, Pennadam, Mangalampettai, Gangaikondan, Vadalur and Kurinjipadi Town panchayats and 625 Rural habitations in Vridhachalam, Nallur, Mangalore Union in Cuddalore District with Neyveli Lignite Corporation (NLC) Mine - II water as Source

1. It is submitted that the Hon'ble Minister for Municipal Administration and Water Supply Department and Implementation of Special Programme and the Chief Secretary to Government of Tamilnadu conducted a review meeting on 03.07.2019. In this meeting, it was decided to provide Water supply to Tittakudi, Pennadam, Mangalampettai, Gangaikondan, Vadalur and Kurinjipadi Town panchayats and 625 Rural habitations in Vridhachalam, Nallur, Mangalore Union in Cuddalore District with Neyveli Lignite Corporation (NLC) Mine - II water as Source and for the scheme, the Government accorded Administrative approval for a sum of Rs.479.00 crores under funding with National Bank for Agriculture and Rural Development (NABARD) – Rural infrastructure development fund (RIDFXX5) -2019-20 for Rs.38179.51 lakhs and Minimum Needs Program (MNP) fund for Rs.9720.49 lakhs vide G.O.MS.No.47, Municipal Administration and Water Supply Department (WS-2), dated 21.04.2020.

2. It is submitted that the above scheme is proposed to provide potable water supply to 6 Town panchayats and 625 rural habitations in 3 unions to serve a total base year population of 5,88,182 (2022) with 23.92 Million Litres per Day (MLD), intermediate population of 6,68,281 (2037) with 31.26 Million Litres per Day (MLD) and ultimate population of 7,91,662 (2052) with 39.43 Million Litres per Day (MLD) and this scheme is split up into 4 packages and work order has been issued to all packages.

3. It is submitted that the source of the scheme is run off discharge water from Neyveli Lignite Corporation (NLC) Mine – II. The Memorandum of Understanding was also signed with Neyveli Lignite Corporation (NLC) authorities on 23.03.2023. The run off water is to be proposed to collect through 600mm Mild Steel (MS) pipe by tapping from Thermal Power Station outlet near Paravanar river starting point. The water is then treated at water treatment plant (with ultra filtration method) located at Keelvalayamadevi. The treated water is to be collected at proposed 22.00 lakhs capacity collection sump.



Managing Director
Tamil Nadu Water Supply and Drainage Board
Chennai – 600 005.

4. It is submitted that from the collection sump water is proposed to pump through Transmission main I & II Pumping main and Feeder main of various size of pipes (800mm to 100mm dia Ductile Iron (DI) K7 pipe, 200mm to 63mm dia High Density Polyethylene (HDPE) pipes) for a length of 924.42 Km to 4 Nos of Booster sump, 29 Nos of Group sump, 146 Nos of Panchayat sump and 6 Nos of Common sump with various capacity of Vertical turbine pumpset, Horizontal Split Case (HSC) pumpset and Open well submersible pumpset. From the Group sump, Panchayat sump and Common sump water is to be proposed to pump to existing 789 Nos of Service reservoirs. From these service reservoirs, potable water is to be served to beneficiaries. The above scheme is proposed to be completed by 30.11.2023. So far 95% of work has been completed and expenditure incurred is Rs.360.86 crore. The remaining work is in progress.

5. It is submitted that the raw water has been tested at Cube Environmental Laboratory, Indian Institute of Technology (IIT), Madras and report is as follows:

- a. Raw water sample collected and sent on 25.08.2023.
- b. Test report No: CEL/2023/190-190 Dt: 14.09.2023

Test Result- Chemical parameters

S.No	Parameter	Unit	Test method	Result	***Requirement acceptable limit	Permissible limit in the absence of alternate source
1	Mercury as Hg	Mg/L	APHA 23 rd Edi 3030 E,F,K : 3112 B:2017	* BLQ **LOQ:<0.001]	0.001	No relaxation
2	Selenium as Se	Mg/L	IS: 3025 (Part-2):2021	BLQ [LOQ:<0.005]	0.01	No relaxation
3	Aluminium as Al	Mg/L	IS:3025 (Part-2):2019	BLQ [LOQ:<0.01]	0.03	0.2

* BLQ: Below limit of Quantification,

** LOQ: Limit of Quantification

*** Limits as per drinking water specification (IS 10500:2012)



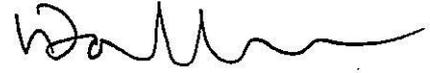
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6. It is submitted that as per the report received from the Cube Laboratory, Indian Institute of Technology (IIT) Madras, no hazardous materials were found in the raw water from Neyveli Lignite Corporation (NLC) Mines-II near Paravanar River.

7. It is submitted that the water drawn by the Tamil Nadu Water Supply and Drainage (TWAD) Board from Neyveli Lignite Corporation (NLC) Mines – II near Paravanar river in Cuddalore District were not supplied directly to the public and the collected water is treated as per established standards (UF Membrane Technology) and supplied to Tittakudi, Pennadam, Mangalampettai, Gangaikondan, Vadalur and Kurinjipadi Town panchayats and 625 Rural habitations in Vridhachalam, Nallur, Mangalore Union.

It is therefore prayed that, this Hon'ble Tribunal may be pleased to accept the above report on behalf of the 9th & 10th Respondents and thus render justice.

Solemnly affirmed at Chennai, on this the 11th day of October 2023, and signed his name in my presence.



Managing Director
Tamil Nadu Water Supply and Drainage Board
Chennai - 600 005.

Before me,



Ms 2230/2015
A 254, Law Chambers
Ch - Dt.
Advocate, Chennai

**ABSTRACT**

Water Supply Scheme - Combined Water Supply Scheme to Thittakudi, Pennadam, Mangalampettai, Vadalur, Kurinjipadi and Gangaikondan Town panchayats and 625 rural habitations in Mangalore, Nallur & Virudhachalam unions of Cuddalore District with NLC mine water as source - Administrative Sanction - Accorded - Orders - Issued.

Municipal Administration and Water Supply (WS2) Department

G.O. (Ms) No. 47

Dated 21.04.2020

Read:

1. From the Managing Director, TWAD Board, letter No.NLC/Cuddalore Dt/AE1/PDC/2017, Dated 10.10.2019 and 1st 2.2020.
2. From the Deputy General Manager, NABARD Letter No.MB.TN.SPD/2815/RIDF-6/RIDF XXV/2019-20, dated 23.03.2020

ORDER:

The Hon'ble Chief Minister of Tamil Nadu during M.G.R Centenary celebrations at Cuddalore on 16.08.2017 has announced that 100 MLD desalination plant will be installed at a cost of Rs. 1000 Crore as a permanent measure for water supply to the Municipalities, Town Panchayats and *way side* habitations in Cuddalore as below:-

"Combined Water Supply Scheme to Thittakudi, Pennadam, Mangalampettai, Vadalur, Gangaikondan and Kurinjipadi Town Panchayats & rural habitations in Mangalur, Nallur & Virudhachalam unions in Cuddalore District by installing a 100 mld capacity Desalination plant at a cost of Rs.1000 Crore."

2. In the letter first read above, the Managing Director, Tamil Nadu Water Supply and Drainage Board has stated that the NLC has given consent on 30.08.2019 to spare the requirement of 6500 GPM (upto the life span of Mine II ie.2042- 43) and also submitted the Detailed Project Report initially for the Combined Water Supply Scheme to Thittakudi, Pennadam, Mangalampettai, Vadalur, Kurinjipadi and Gangaikondan Town panchayats and 625 rural habitations in Mangalore, Nallur & Virudhachalam unions of Cuddalore District with NLC mine water as source

at a cost of Rs.499.60 Crore to install and Rs. 7.56 Crore to maintain annually with the following Proportionate cost of the beneficiaries:-

Sl. No.	Description	Ultimate Demand 2052 (in MLD)	Project Cost (Rs. in Crore)	AM Cost (Rs. in Crore)
I.	Town Panchayats			
1.	Thittakudi	3.43	30.45	0.66
2.	Pennadam	2.71	20.43	0.52
3.	Mangalampettai	1.60	14.44	0.31
4.	Gangaikondan	0.79	4.91	0.15
5.	Vadalur	4.88	26.56	0.93
6.	Kurinjipadi	3.39	19.45	0.65
	Total - T.P	16.80	116.24	3.22
II.	Rural Habitations	2.63	383.36	4.34
	Grand Total	39.43	499.60	7.56

He has requested the Government for posing this project under NABARD NIDA funding.

3. An Inter-departmental Co-ordination Committee Meeting was convened on 06.11.2019 by the District Collector, Cuddalore, at Cuddalore on sharing of NLC mine water along with Managing Director, Tamil Nadu Water Supply and Drainage Board and Managing Director, Chennai Metropolitan Water Supply and Sewerage Board and other officials participated. After detailed deliberations it was resolved that this proposal is feasible. Based on the above decision, the Managing Director, Tamil Nadu Water Supply and Drainage Board has offered the following remarks:-

The work will be taken up by Tamil Nadu Water Supply and Drainage Board:

- As 100% deposit work as per the prevailing "Terms of Reference" of TWAD.
- At the time of implementation of TWAD's project with NLC Mine II water as source.
- Necessary permission from NLC and related line Departments required if any for laying pipe line has to be obtained by Chennai Metropolitan Water Supply and Sewerage Board.

4. The Managing Director, Tamil Nadu Water Supply and Drainage Board has further stated that the Public Works Department and Tamil Nadu Water Supply and Drainage Board Schedule of rates for the year 2019-20 have been adopted for the preparation of the Detailed Project Report. He further stated that the Board in its Resolution No.2.3, dated 5.12.2019 resolved to recommend to the Empowered Committee for according

Administrative Approval for the above proposal at a cost of Rs.499.60 Crore to install and Rs.7.56 crore to maintain annually, with cost per KL of Rs.6.63 for Annual Maintenance alone with funding under NABARD-NIDA as recommended to NABARD and the Empowered Committee in its resolution No.7.2, dated 11.2.2020 has resolved to recommend the Government to accord Administrative Sanction on the above proposal.

5. Based on the recommendation of the Empowered Committee, the Managing Director, Tamil Nadu Water Supply and Drainage Board has requested the Government to accord the Administrative Sanction for providing Combined Water Supply Scheme to Thittakudi, Pennadam, Mangalampettai, Vadalur, Kurinjipadi and Gangaikondan Town panchayats and 625 rural habitations in Mangalore, Nallur & Virudhachalam unions of Cuddalore District with NLC mine water as source at a cost of Rs.479.00 crore (As per the proposal recommended to NABARD by Government on 30.12.2019) and Rs.7.56 Crore to maintain annually with cost per KL for AM alone at Rs.6.63 and to implement the scheme under NABARD RIDF XXV 2019-20 and MNP/NABARD State share and for consideration in the subsequent RIDF XXVI funding with the beneficiary wise proportionate cost as below:

Sl. No.	Description	Project Cost (Rs. in Crore)
I.	Town Panchayats	
1.	Thittakudi	29.20
2.	Pennadam	19.59
3.	Mangalampettai	13.85
4.	Gangaikondan	4.71
5.	Vadalur	25.47
6.	Kurinjipadi	18.65
	Total - T.P	111.47
II.	Rural Habitations	367.53
	Grand Total	479.00

6. The NABARD in the letter second read above has sanctioned a loan of Rs.38179.51 lakh under RIDF-XXV-2019-20.

7. The Government, after careful examination, have decided to accept the proposal of Managing Director, Tamil Nadu Water Supply and Drainage Board and to accord Administrative Sanction to Combined Water Supply Scheme to Thittakudi, Pennadam, Mangalampettai, Vadalur, Kurinjipadi and Gangaikondan Town panchayats and 625 rural habitations in Mangalore, Nallur & Virudhachalam unions of Cuddalore District with NLC mine water as source at a sum of Rs.479.00 crore and Rs.7.56 Crore to maintain annually under NABARD RIDF XXV 2019-20 subject to the decisions arrived

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..4..

at para 3 above and the condition that Annual Maintenance cost will not be borne by the Government, with the following funding pattern:-

Loan under NABARD RIDF XXV- (2019-20): Rs. 38179.51 lakh

State share (MNP) : Rs. 9720.49 lakh

Rs. 47900.00 lakh

(or) Rs.479 Crore

8. This order issues with the concurrence of Finance Department vide its U.O.No.230/DS(B)/2020, Dated 20.04.2020.

(BY ORDER OF THE GOVERNOR)

**HARMANDER SINGH
ADDITIONAL CHIEF SECRETARY TO GOVERNMENT**

To

The Director of Town Panchayats, R.A.Puram, Chennai-8.

✓ The Managing Director, Tamil Nadu Water Supply and Drainage Board, Chennai-5.

The District Collector, Cuddalore District, Cuddalore.

The Accountant General, Chennai-18.

The Accountant General, Chennai-35.

Copy to:

The Office of the Hon'ble Chief Minister, Chennai-9.

The Office of the Hon'ble Dy.Chief Minister, Chennai-9.

The Office of the Hon'ble Minister for M.A., R.D. and ISP, Chennai-9.

The Finance (MAWS) Department, Chennai-9.

The Municipal Administration and Water Supply (OP2) Department, Chennai-9.

Stock file / Spare copies

//FORWARDED BY ORDER//

S. Jeyaraj
21/4/2020
SECTION OFFICER
DEL
21/04/2020

MEMORANDUM OF UNDERSTANDING



CREATING WEALTH
FOR WELLBEING

NLC INDIA LIMITED
(‘Navratna’ – A Government of India Enterprise)



**TAMILNADU WATER SUPPLY AND
DRAINAGE BOARD**

TO SUPPLY MINE WATER FROM NLC MINE II TO HEAD WORKS OF COMBINED
WATER SUPPLY SCHEME(CWSS) TO TITAKUDI, PENNADAM,
MANGALAMPETTAI, GANGAIKONDAN, VADALUR AND KURINJIPADI TOWN
PANCHAYATS AND 625 RURAL HABITATIONS IN VIRUTHACHALAM, NALLUR AND
MANGALORE UNIONS IN CUDDALORE DISTRICT

Date: 23rd March 2023

Neyveli



MEMORANDUM OF UNDERSTANDING

TO SUPPLY MINE WATER FROM NLC MINE II TO HEAD WORKS OF COMBINED WATER SUPPLY SCHEME (CWSS) TO THITTAKUDI, PENNADAM, MANGALAMPETTAI, GANGAIKONDAN, VADALUR AND KURINGIPADI TOWN PANCHAYATS AND 625 RURAL HABITATIONS IN VIRUTHACHALAM, NALLUR AND MANGALORE UNIONS IN CUDDALORE DISTRICT

The Memorandum of Understanding is made on this 23rd Day of March 2023 between **NLC INDIA LIMITED** a Navratna PSE, having its Registered office at No.135, EVR Periyar High Road, Kilpauk, Chennai-600010 represented by the **EXECUTIVE DIRECTOR (Mines)**, NLC India Ltd, Neyveli. (herein after referred to as "NLCIL") which expression shall, unless the context otherwise requires, will include its successors and assigns on the other Part.

AND

TAMIL NADU WATER SUPPLY AND DRAINAGE BOARD, a corporate body constituted under section 4 of the Tamil Nadu Water Supply and Drainage Board Act, 1970 (Tamil Nadu Act 4, 1971) having its Head Office at 31, Kamarajar Salai, Chepauk, Chennai Represented by its **SUPERINTENDING ENGINEER, TWAD Board, Cuddalore -Villupuram Circle, Cuddalore.** (here in after referred to as **TWAD Board**) which expression shall, unless the context otherwise requires, it will include its successors and assigns on the one part

Whereas NLC INDIA Ltd agreed for drawing 6500 GPM from Mine II storm water for the Combined Water Supply Scheme (CWSS), which is source for the CWSS to Thittakudi, Pennadam, Mangalampettai, Gangaikondan, Vadalur and Kurinjipadi Town panchayats and 625 Rural habitations in Viruthachalam, Nallur and Mangalore union in Cuddalore District. This CWSS has been administratively sanctioned vide G.O.(Ms). No. 47 dt.21.04.2020 for Rs.479.00 Crores.

In consideration of the foregoing, the following broad understanding is hereby mutually agreed between parties, hitherto agree that their relationship to draw water to the project will be guided as follows.



1. Based on the request by Tamilnadu Water Supply and Drainage Board (TWAD), NLC INDIA Limited communicated its permission vide letter dated 01.09.2016 to draw maximum limit of 6500 GPM (42.55 MLD) mine water from NLCIL Mine-II up to its mine life period 2042-43 for the above CWSS as per Letter No. CGM/Geo-M & CB / ONSS / TWAD / 2019/Dt.30.8.2019, Letter. No.CGM/ Geology / NLCIL /TWAD / 2019 / dt.4.11.2019, a copy of which is annexed hereto.
2. NLC INDIA Limited does not have any control over the quality of water pumped out from Mine-II sump.
3. On request of TWAD Board and discussion with NLCIL on 11.11.2022, NLCIL agreed for supply of storm water from Mine-II discharge point to storage location of TWAD Board water treatment plant located approximately 200m east of Mine-II after crossing the eastern garland canal through pipe line as one-time arrangement.
4. As the conveyors (CI & CC1) carrying lignite from Mines to Thermal Power Station-II and Thermal Power Station-II Expansion are running continuously throughout the year (24x7), it must be ensured that there is no disturbance to their running at the time of laying the pipe line and also during any maintenance activities in future. The proposed TWAD Board pipeline should be laid 3 meters below ground level in all the mines working area (inside boundary) and suitably placard /demarcated. The frames on either side of the pipe line are to be suitably supported and interlinked to avoid their dislocation from the original alignment.
5. Every time before taking up any activity during erection and subsequent maintenance of pipeline inside mine area, prior written permission has to be obtained from Unit Head, Mine-II, and NLCIL.
6. In case of any misunderstanding or any dispute that arises between parties, in execution of this agreement, the scheme there under or there after relating to any issues under this agreement or relating thereto the parties shall

a) at the first instance, try to solve among themselves by a joint meeting of parties.

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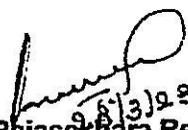
- b) Upon failure to resolve any issues through such Joint Meeting, or, in the event of persistent dispute and / or difference relating to the interpretation and application of the provisions of MOU, such dispute or difference shall be taken up by either party for resolution through AMRCD as mentioned in D.P.E. O.M. No.4(1)/2013 DPE(GM)FTS-1835 dated 22.05.2018,
- c) The Parties represent and warrant that this Memorandum of Understanding constitutes a legal, valid and binding obligation on each party, enforce against the other party under the laws of India.

This Memorandum of Understanding shall be governed by and construed in accordance with the Laws of India and shall be subject to the exclusive jurisdiction of the courts in Neyveli.

In witness where of this Memorandum of understanding has been executed in **23rd** day of **March 2023** by the first above written.

Signed on behalf of NLCIL by the hand of its authorized official

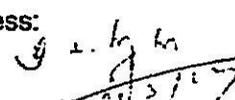
Signed on behalf of TWAD Board by the hand of its authorized official


 Name: **Mr.A.Rajasekhara Reddy**
 Title: **Executive Director (Mines)**

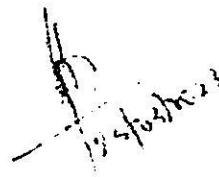

 Name: **Mr.S.Palanivelu**
 Title: **Superintending Engineer**

Seal: **A RAJASEKHARA REDDY**
Executive Director/Mines
NLC India Limited, Neyveli.

Seal: **Superintending Engineer,**
P.W.A.D. Bd. CUD-VRA Circle

Witness:
 1. 
 23/3/23

Witness:
 1. 
 KUMAR R.B
 AEE/TWAD/Cuddalore

2. 
 23/3/23

2. 
 B-SURYA/ASSISTANT ENGINEER
 TWAD BOARD/CUDVVALORE



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CUBE ENVIRONMENT LABORATORY

A Division of Centre for Urbanization, Buildings & Environment

Test Report

CUSTOMER DETAILS		SAMPLE DETAILS	
Customer Name:	Er. J.K. Annadurai,	Category:	Water
Address:	Executive Engineer, TWAD Board, Project Division, Cuddalore Ph: 9360236553 e-mail: projectcuddalore2023@gmail.com	Sample Type:	Raw Water
Customer Reference:	Nil	Sample Description:	Raw Water from NLC mine as Source – WTP – Raw water Collection Sump at Keelvalayamadevi (NLC mine II – near Paravanaar River)
TEST DETAILS		Sample Quantity & Packing:	2L PVC Bottle
Test Commenced On:	25.08.2023	Sampled By:	-
Test Completed On:	04.09.2023	Sample ID:	202309NW190
Testing Performed at:	Permanent Facility	Sample Receipt Date:	25.08.2023
REPORT DETAILS		Sample Condition:	Fit for Analysis
Report ID:	CEL/2023/190-190	SAMPLING DETAILS	
Report Date:	14.09.2023	Sample Source & Date:	Water & 25.08.2023
Invoice No.:	CEL/EXT-INV/ 23-24/41	Sampling Procedure:	-
		Sample Temperature:	27°C

S. No	Parameter	Unit	Test Method	Result	*Requirement Acceptable Limit	*Permissible Limit in the Absence of Alternate Source
Test Results – Physical Parameters						
1	pH at 25°C	-	IS 3025 Part 11-1983 RA: 2017	6.86	6.5-8.5	No relaxation
2	Electrical Conductivity	µs/cm	IS 3025 Part 14-1984 RA: 2019	1512	NA	NA
3.	Total Dissolved Solids at 180 °C	mg/L	IS 3025 part 16-1984 RA: 2017	948	500	2000
4	Total suspended Solids	mg/L	IS 3025 part 17-1984 RA : 2017	BLQ [LOQ: < 1.0]	NA	NA
5.	Appearance	-	Visual	Clear	NA	NA

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CUBE ENVIRONMENT LABORATORY

A Division of Centre for Urbanization, Buildings & Environment

S. No	Parameter	Unit	Test Method	Result	*Requirement Acceptable Limit	*Permissible Limit in the Absence of Alternate Source
Test Results – Chemical Parameters						
6.	Chloride as Cl	mg/L	IS 3025 part 32-1988 RA: 2019	108	250	1000
7.	Fluoride as F	mg/L	APHA 23rd Edn :sec4500F-D	BLQ [LOQ: <0.1]	1.0	1.5
8.	Sulphates as SO ₄	mg/L	APHA 23rd Edition :So4 :4500 E :Turbidimetric method: 2017	143	200	400
9.	Nitrate as No ₃	mg/L	APHA 23rd Edition - 4500-NO3-B: 2017: 2017	BLQ [LOQ: <2.0]	45	No relaxation
10.	Zinc as Zn	mg/L	IS: 3025 (Part-2) : 2019	0.009	5	15
11.	Cadmium as Cd	mg/L	IS: 3025 (Part-2) : 2019	BLQ [LOQ: <0.005]	0.003	No relaxation
12.	Nickel as Ni	mg/L	IS: 3025 (Part-2) : 2019	0.024	0.02	No relaxation
13.	Lead as Pb	mg/L	IS: 3025 (Part-2) : 2019	BLQ [LOQ: <0.005]	0.01	No relaxation
14.	Arsenic as As	mg/L	IS: 3025 (Part-2) : 2019	BLQ [LOQ: <0.005]	0.01	0.05
15.	Chromium as Cr	mg/L	IS: 3025 (Part-2) : 2019	BLQ [LOQ: <0.005]	0.05	No relaxation
16.	Mercury as Hg	mg/L	APHA 23rd Edi 3030 E,F,K :3112 B: 2017	BLQ [LOQ: <0.001]	0.001	No relaxation
17.	Selenium as Se	mg/L	IS: 3025 (Part-2) : 2021	BLQ [LOQ: <0.005]	0.01	No relaxation
18.	Boron as B	mg/L	IS: 3025 (Part-57) : 2019	0.300	0.5	1.0
19.	Total Hardness as CaCO ₃	mg/L	IS 3025 part 21-2009 RA : 2019	360	200	600
20.	Phenolic Compounds as C ₆ H ₅ OH	mg/L	IS 3025 part 43-1992 RA: 2019	BLQ [LOQ: <1.0]	0.001	0.002
21.	Ammonia as NH ₄	mg/L	IS 3025 part 34-1988 RA : 2019	BLQ [LOQ: <0.1]	0.5	No relaxation
22.	Calcium Hardness as CaCO ₃	mg/L	IS 3025 part 40-1991 RA : 2019	251.5	NA	NA





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CUBE ENVIRONMENT LABORATORY

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S. No	Parameter	Unit	Test Method	Result	*Requirement Acceptable Limit	*Permissible Limit in the Absence of Alternate Source
23.	Magnesium Hardness as MgCO ₃	mg/L	IS 3025 part 46-1994 RA : 2019	109	NA	NA
24.	Manganese as Mn	mg/L	IS: 3025 (Part-2) : 2019	0.090	0.1	0.3
25.	Aluminium as Al	mg/L	IS: 3025 (Part-2) : 2019	BLQ [LOQ: <0.01]	0.03	0.2
26.	Total Alkalinity as CaCO ₃	mg/L	IS 3025 part 23-1986 RA: 2019	173	200	600
27.	Iron as Fe	mg/L	IS: 3025 (Part-53) : 2003	BLQ [LOQ: < 0.05]	0.3	No relaxation
28.	Sodium as Na	mg/L	IS: 3025 (Part-45) : 1993	87.0	NA	NA
29.	Potassium as K	mg/L	IS: 3025 (Part-45) : 1993	4.8	NA	NA
30	Biochemical Oxygen Demand (BOD) for 3 days at 27°C	mg/L	IS 3025 part 44-1993 RA : 2019	BLQ [LOQ: < 2.0]	NA	NA
31.	Chemical Oxygen Demand (COD)	mg/L	APHA 23rd Edition 5220 B Openreflux method: 2017	BLQ [LOQ: <4.0]	NA	NA

BLQ: Below Limit of Quantification, LOQ: Limit of Quantification, NA: Not Available***Limits as per Drinking Water – Specification (IS 10500:2012)****Authorized Signatory**

Name: Rakhee. B

Designation: Technical Manager

CUBE Environment Laboratory

*****End of Report*****

The tests have been performed on the submitted sample. The sample test date is mentioned in the report. The laboratory has followed due procedures for the storage of samples as per the required methodology. Any feedback on the test report must be communicated to the laboratory within seven (7) days from the date of the report. The laboratory will retain the sample for 15 days from the date of issue of the test report except in cases where applicable regulations prescribe otherwise. The results are related to the sample submitted for analysis and this report shall not be reproduced except in full without the written approval of CEL.



**BEFORE THE NATIONAL GREENS
TRIBUNAL
SOUTHERN ZONE, CHENNAI**

**Original Application No. 107 of
2023(SZ)**

IN THE MATTER OF
Tribunal on its own motion Suo Moto
Based on the news item published in
The New Indian Express, dt.
09.08.2023,
Under the caption "Huge Pollution Risk
In 8 Km around NLC" and in The Times
of
India, Chennai Edition dt. 09.08.2023
Under the caption "Water near NLC full
Of Mercury".
...Suo Moto

Vs

The Managing Director,
NLC India Limited,
Chennai and Ors.
...Respondents

**REPORT FILED BY 10TH
RESPONDENT**

**Y.Kavitha
Standing Counsel - TWAD Board
98415 86629**